

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 44 of 2014 &
I.A. No. 65 of 2014**

Dated : 3rd February, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Dakshin Haryana Bijli Vitran Ltd. & Ors ... Appellant(s)

Versus

GMR-Kamalanga Energy Ltd. & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : G. Umapathy
Counsel for the Respondent (s): Mr. Amit Kapur
Ms. Ritika Arora for GMR**

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 65 of 2014 (Appl. for stay). Mr. Amit Kapur takes notice on behalf of Respondent No.1. Notice be issued to the other Respondents returnable on 28.02.2014. Dasti service is permitted. Registry is also directed to issue notice to the other Respondents.

Post the matter on **28.02.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/Mr. Amit Kapur